

15

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017.~~  
**15.1.2018**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.194/BB/20 17	-	Await report from ROC	252	Cheers Manufacturng Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

PCS for the Petitioner is absent. He has sent a letter to the Tribunal seeking adjournment either to 17<sup>th</sup> or 18<sup>th</sup> Jan., 2018. Await ROC report. List it on 18.01.2018.

  
Member (T)

  
Member (J)